

Name of the Corporate Debtor: SHIPRA ESTATE LIMITED; Date of Commencement of CIRP: 24-01-2024; List of Creditors as on: 13-01-2026; Name of IP: KESHAV MITTAL; Process Number: 1; Last 5 digit of registration number: 13354

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	12165749704	4	1439732780	19.29	6815908251	177066984	3733041689	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	28	11875171026	6	5913376663	79.23	5279094349	386278601	296421413	Annexure 4
5	Operational creditors (Workmen)	1	1226245	1	1226245	0.02				Annexure 5
6	Operational creditors (Employees)	6	10994088	5	1474187	0.02		9519901		Annexure 6
7	Operational creditors (Government Dues)	3	179930762	3	102824579	1.38		77106183		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	6355943	2	4521969	0.06		1833974		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		49	24239427768	21	7463156423	100.00	12095002600	651805643	4029463102	